| | | and the second | M/s AGILE IN | TERMATION | | ANN | NEXURE 2 | | | | | | | |
|-----|-----------------------|-----------------|-----------------|------------|--|--------------------|----------------|---------|-------------------|------------|------------------------------------|---------------------|-----------------------------|-----|
| - | _ | | 110 | List | L LOGISTICS AND | SUPPLY CHAI | N PRIVATE LINE | ITED | | | | | | |
| No. | Name of creditor | - acritimeation | Details of clai | m received | ANNEXURE 2 LL LOGISTICS AND SUPPLY CHAIN PRIVATE UNITED; COMMENCEMENT OF CIRP ON 20,02,2020 Details of Claims Admitted Details of Claims Admitted | | | | | | | | | |
| | | | Date of Receipt | | 1 4 | West of the second | | | | | | | | |
| | | | The Colpt | | | Nature of claim | covered by | Related | % voting share in | contingent | Amount of any mutual dues, that | Amount of claim not | Amount of | |
| Ph | as not received any c | | | | | | guarantee | Party ? | CoC | claim | may be set-off | admitted | claim under verification | any |

Ammishga